the eligible candidates will be forwarded to the Academy for selection and acceptance.

(d) A statement giving the information is laid on the Table of the House. [See Appendix I, annexure No. 32.]

FERTILIZERS (DISTRIBUTION)

- *132. Shri M. L. Dwivedi: (a) Will the Minister of Food and Agriculture be pleased to state whether the proposal of exchanging one maund of rice for one maund of fertilizers with the cultivators has been found acceptable to various State Governments?
- (b) What are the details of the proposal?
- (c) How many State Governments have not approved of the proposal?
- (d) What is the total quantity of fertilizer pooled together available for the deal in the year 1953?

The Minister of Food and Agriculture (Shri Kidwai): (a) West Bengal has accepted the proposal, Uttar Pradesh has expressed doubts and replies from the other State Governments are awaited.

- (b) The details are being worked out. The main feature of the deal is to supply fertilizers like the sulphate of ammonia to cultivators on credit and recover the cost at harvest, either in cash or in kind, depending upon the convenience of the farmer.
- (c) As stated under (a) above, replies from the State Governments other than West Bengal and Uttar Pradesh, are awaited.
- (d) The quantity of fertilizers expected to be pooled is estimated to be about 4,70,000 tons. Out of this quantity about 80,000 tons may go for cash crops and the balance 3,90,000 tons may be available for food crops on credit basis.

AIR TRANSPORT COMPANIES

- *149. Shri T. S. A. Chettiar: (a) Will the Minister of Communications be pleased to state in connection with the proposal to nationalise the airlines how many airline companies have been working at a profit?
- (b) What is the amount of subsidy paid to the Companies which have been running at a loss?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) During the year 1951, the operations of only one internal airline. viz., Airways-(India), resulted in a profit.

(b) The amount of subsidy paid to the Companies which were running at a loss during 1951 was Rs. 31,15,566/-.

ALL-INDIA TRADES CERTIFICATION BOARD

*155. Shri Jhulan Sinha: Will the Minister of Labour be pleased to state the progress made towards the establishment of an Al-India Trades Certification Board in terms of the recommendations of the Committee set up for the purpose last year?

The Deputy Minister of Labour (Shri: Abid Ali): The Committee submitted its report on November 6th. 1952. The recommendations of the Committee are under examination of the Government in consultation with the different Ministries concerned. A final decision is: likely to be taken shortly.

VOCATIONAL TRAINING CENTRE

- *156. Shri Jhulan Sinha: Will the Minister of Labour be pleased to state:
- (a) which of the states, if any, have given recognition to the Diplomas awarded by the various Vocational Training Centres and the reasons, if any, assigned by others in not recognising the said Diplomas; and
- (b) the total number of Diplomas awarded so far by the Vocational Training Centres and the number of Diploma holders who have been provided with jobs?

The Deputy Minister of Labour (Shri Abid Ali): (a) Assam, Madhya Pradesh, Bihar and Orissa have recognised Dipomas issued by the Ministry of Labour in all trades while Bombay and Madras Governments have recognised our Diplomas in certain trades. No reasons have been assigned by other State Governments for not recognising the diplomas and the matter is under correspondence with them.

(b) 41,744 trainees have been awarded diplomas upto the end of Pecember, 1952. Of these, 7.345 were placed in jobs by the Employment Exchanges upto 31st December, 1952 and 3,721 were on the Live Registers of Exchanges for employment assistance on that date.

TRANSPORT ADVISORY COUNCIL

*157. Shri M. S. Gurupadaswamy:

(a) Will the Minister of **Transport** be pleased to state whether a meeting of the Transport Advisory Council was held recently in Delhi?

- (b) If so, what was the agenda of the session?
- (c) What were the decisions arrived at the session?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

- (b) A copy of the agenda is laid on the Table of the House. [See Appendix J annexure No. 33]
- (c) The proceedings of the Council will be laid on the Table of the House as soon as the draft is finalised.

RAILWAY ACCIDENT AT SAMBALPUR

- *159. Shri Sanganna: Will the Minister of Railways be -pleased to state:
- (a) whether it is a fact that on the 15th January, 1953, a passenger train coilided with a goods train at Sambalpur (Orissa) in the Eastern Railway Zone;
- (b) whether there was any loss of property and life and if so, to what
- (c) whether any enquiry was conducted to ascertain the causes leading to the accident; and
 - (d) if so, what are its results?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes. At about 16-25 hours on 15th January, 1953, while No. 66 Up Passenger train was standing at Sambalpur Road station on the Jharsuguda-Sambalpur Branch Line of the Eastern Railway, an Up Through Goods train which was following it from Jharsuguda station, ran into its rear.

- (b) There was no loss of life but three passengers received injuries, the injuries to two were minor. The approximate cost of damage to the engine rolling stock and permanent way was Rs. 85,700.
- (c) and (d). An enquiry was held by the Government Inspector of Railways, Circle No. 1. Calcutta. His final report is awaited. Prima facie the accident was caused by failure of Railway staff.
- 461 P.S.D.

TOURIST OFFICE IN NEW YORK

*160. Shri Buchhikotaiah: (a) Will the Minister of Transport be pleased to state whether a Tourist Office has been opened by Government in New York?

- (b) What is the initial expenditure involved in opening this office?
- (c) What are the estimates regarding the annual recurring expenditure on this office?
- (d) What is the total number of staff, belonging to various categories. employed in this office?
- (e) How many of them are Indiam and how many non-Indian?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

- (b) The estimated expenditure during 1952-53 is Rs. 79,000.
 - (c) Rs. 1,51,000.
 - (d) Three as detailed below:-

Secretary to the Director

Director ·

Tourist Information Assistant...1

(e) Two Indians and one non-Indian.

VIJAYAWADA AERODROME

- *161. Shri Gopala Rao: (a) Will the Minister of Communications be pleased to state what steps the Government of India propose to take to improve the aerodrome at Vijayawada in view of the formation of the Andhra State?
- (b) Do Government propose to arrange facilities at Vijayawada aerodrome for air-service to civilian population, in view of the formation of the Andhra State in the near future?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The aerodrome facilities at present availa-ble at the Vijayawada Aerodrome are adequate to serve its present needs.

(b) On account of the poor air traffic of the poor air traine potential of Vijayawada, none of the air companies is willing to operate an air service from this town or to provide a scheduled halt there.